

(d) The feasibility of increasing the supply of wagons is under consideration in consultation with the Government of Bombay

"WHEAT FOR RICE" DEAL WITH PAKISTAN

*2332. **Ghaji G. S. Musafir:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of wheat supplied to Pakistan, under the recent barter agreement; and

(b) the quantity of rice supplied by Pakistan to India, so far, in exchange of wheat?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Four steamers carrying 38,600 tons of wheat have been diverted to Karachi. Two of these steamers have already arrived and the other two were expected to arrive on 26th and 29th July 1952.

(b) Two steamers are now loading 15,000 tons of rice in Karachi and are expected to sail for India in a couple of days.

NON-GAZETTED ESTABLISHMENT LIST

*2333. **Shri Ajit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether classified list of permanent and temporary non-Gazetted establishment under all Ministries are prepared and printed periodically;

(b) if the answer to part (a) above is in the affirmative, whether these are prepared and printed yearly or half-yearly; and

(c) if the answer to part (a) above is in the negative, whether Government propose to get such lists prepared and printed yearly?

The Minister of Home Affairs and States (Dr. Katju): (a) to (c). Yes. The lists are got prepared annually. The printing of these lists was discontinued from 1950 as a measure of economy. The practice may be revived as soon as the general financial position improves.

सामुद्रिक तथा हवाई यातायात (करार)

*२३३४. श्री आर. एस. तिवारी :

क्या संवर्धन मंत्री यह बतलाने की कृपा करेंगे:

(क) क्या भारत तथा विदेशों के

मध्य सामुद्रिक तथा हवाई यातायात के सम्बन्ध में कोई करार हुए हैं; तथा

(ख) यदि हाँ, तो ये करार किस प्रकार के हैं ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b). The Government of India have entered into bilateral agreements with the Governments of 12 foreign countries for the operation of scheduled air services by the designated airlines of India and the countries concerned on a reciprocal basis. Questions relating to shipping may kindly be addressed to the Minister for Transport.

PASSENGER SATYAGRAH

*2335. **Sardar A. S. Saigal:** Will the Minister of Railways be pleased to state:

(a) whether the attention of Government has been drawn to an article under caption "Passenger Satyagrah" published in the *Hindustan Standard* from Delhi on the 9th July, 1952 on page 8 (column 7) of the paper;

(b) if so, what were the reasons to offer Satyagrah; and

(c) how many passengers offered Satyagrah and what steps Government have taken in the matter?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) There was no article under caption 'Passenger Satyagrah' in the *Hindustan Standard* published from Delhi on the 9th July, 1952. There was, however, a news item in the Calcutta edition of the same paper under heading "Passengers Offer Satyagrah".

(b) It is not correct to refer to the incident as "Satyagrah". A local train was held up at Virar for about 20 minutes on the morning of 7-7-1952 owing to an electric failure of track and signals. As a protest, passengers travelling by the local train pulled the chain and stopped the train while it was running between Bassein Road and Bhandner.

(c) Not more than a handful of persons were responsible for the stopping of the train by pulling the alarm chain, although after the train stopped a crowd collected. The train was started after the passengers were persuaded by the railway staff and the Police to allow it to proceed. The Railway issued a Press Note explaining in detail the working of the suburban trains and appealing for co-operation from passengers in securing the punctual running of suburban trains.

DERAILMENT OF BOGIE

*2336. **Sardar A. S. Saigal:** Will the Minister of Railways be pleased to state:

(a) whether the attention of Government has been drawn to an article

under "Bogie Derails No casualty" published in *Hindustan Times*, Monday, July 14, 1952 on page 4 (column 4) of the paper:

(b) what was the reason of derailment;

(c) who is responsible for this; and

(d) whether Government will place a copy of the Report of the inquiry on the Table of the House?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

(b) Failure of mechanical equipment, viz., shifting of the wheel centre of the derailed coach on its axle.

(c) The reason for the mechanical failure is being examined.

(d) The result of the enquiry will be placed on the Table of the House.

DELHI-AMRITSAR RAIL LINE CUT

*2337. **Sardar A. S. Saigal:** Will the Minister of Railways be pleased to state:

(a) whether the attention of Government has been drawn to an article under "Delhi-Amritsar Rail Line Cut" Northern Railway published in *Hindustan Times*, Monday, July 14, 1952 on page 8 (column 4) of the paper;

(b) whether it is a fact that previously many times the line was cut; and

(c) what measure Government is taking to prevent such sabotage in future?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Yes.

(b) This is the third case since 1st January, 1952, in which a piece of rail had been cut from the railway track between stations in the territories of East Punjab and PEPSU.

(c) Vigorous steps are being taken, including the patrolling of the sections concerned in consultation and collaboration with the State Governments. In conjunction with the State Authorities, a reward of rupees ten thousand has also been announced for any person giving information leading to the detection and conviction of the culprits.

LAND ARMY

*2338. **Shri K. Subrahmanyam:** Will the Minister of Food and Agriculture be pleased to state:

(a) the names of the States which have so far organised Land Army, its strength in the different States and the money spent on the same;

(b) the acreage of fallow land brought under the plough by the

Land Army in the different States and the increase in agricultural production as a result of the same; and

(c) whether landless labourers enrolling themselves for the Land Army are permitted to cultivate a part of the reclaimed land or whether the original landowner retains title to such lands?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) Land Army units have been established so far by the States of West Bengal, Delhi, Bombay, Orissa, Vindhya Pradesh, Bhopal and Assam. The strength in these States, excepting Vindhya Pradesh and Assam information about which is not available, is as follows:—

- | | |
|------------------|---|
| (i) West Bengal: | 338 villagers, School teachers, social workers, women volunteers and Government employees. |
| (ii) Delhi: | 30 University students, 100 village teachers, etc., 105 students; and members of staff of the Indian Agricultural Research Institute. |
| (iii) Bombay: | 400 persons; including members of staff and students of the Agricultural Institute, Anand. |
| (iv) Bhopal: | 460 farmers. |
| (v) Orissa: | 367 villagers etc. |

Information on the expenditure incurred on them is not yet available.

(b) The information is not yet available.

(c) This is a matter for the States Governments to decide on the merits of each case.

RAILWAY EMPLOYEES

*2339. **Shri Vittal Rao:** Will the Minister of Railways be pleased to refer to the reply given to my Starred Question No. 1376 regarding Railway Employees asked on the 1st July, 1952 and state whether the information asked for therein has since been received?

The Minister of Railways and Transport (Shri L. B. Shastri): The information obtained from the Railways is still incomplete and will be laid on the Table of the House as soon as it is complete.